

**No. HCRB 17/2022  
(GROUP-D - KKR)**

**HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED 19<sup>th</sup> March 2024.**

**I N T I M A T I O N**

**Subject:** Instructions for submission of original documents / testimonials in respect of selected candidates for the post of Group-D under Kalyana Karnataka Region - reg.

**Ref:** Notification No. HCRB 17/2022 (GROUP-D - KKR) dated 12.03.2024 selecting candidates to the post of Group – D under Kalyana Karnataka Region.

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Pursuant to this office Selection Notification No. HCRB 17/2022 (GROUP-D - KKR), dated 12.03.2024, selecting 21 candidates to the posts of Group-D (Peons, Watchmen, Sweepers and Peons [House Keeping]), the following candidates are hereby directed to submit **in person** their original SSLC marks card or its equivalent, documents / testimonials of reservation, for verification of the same, at *Recruitment Branch, High Court of Karnataka, Bengaluru - 560001*, on the dates and time scheduled as mentioned below without fail.

Further, the candidates are directed to follow the instructions mentioned herein.

..... *Contd.*,

Sl. No. in Selection List	Application No.	Candidate Name Sriyuths / Smt.,	Scheduled date of submission
1	HCK2263GDL001069	MALLIKARJUNA NANDIHALA	<p><b>Date:</b> Friday, 19<sup>th</sup> April 2024</p> <p><b>Time:</b> 10.30 am</p>
2	HCK2263GDL001265	BHAGEERATHI	
3	HCK2263GDL001529	NAGARATNA	
4	HCK2263GDL000723	KASTURI	
5	HCK2263GDL000157	J SHIVARAJA	
6	HCK2263GDL000347	MAHALAKSHMI	
7	HCK2263GDL000124	YANKAMMA	
8	HCK2263GDL000261	GURUDEVI D BHAMARADDY	
9	HCK2263GDL000982	AMBRIN K	
10	HCK2263GDL000697	MANJUNATH	
11	HCK2263GDL000190	SU SI ASHOKA	

Sl. No. in Selection List	Application No.	Candidate Name Sriyuths / Smt.,	Scheduled date of submission
12	HCK2263GDL000514	SURESH KUMAR NAIK	<p><b>Date:</b> Saturday, 20<sup>th</sup> April 2024</p> <p><b>Time:</b> 10.30 am</p>
13	HCK2263GDL000797	PREMALATHA N	
14	HCK2263GDL001358	UMESHA	
15	HCK2263GDL000374	MOUNESH	
16	HCK2263GDL000189	SHILPA	
17	HCK2263GDL000873	SHIVALEELA	
18	HCK2263GDL000945	BASAVARAJ	
19	HCK2263GDL001023	HARIJANA SANGEETHA	
20	HCK2263GDL001481	NAVEENKUMAR	
21	HCK2263GDL001480	ARUNKUMAR	

Contd., ....

**Instructions**

**1. The candidates are directed to submit the following Original documents / testimonials, the copies of which were submitted to this office at the time of viva-voce, without fail. The candidates are directed strictly adhere to the schedule as mentioned above.**

- a) SSLC or its equivalent Certificate,
- b) Kalyana Karnataka Region (Local Cadre) 371-J – Annexure-A certificate issued for employment purpose as per the Karnataka Public Employment (Reservation in Appointment for Hyderabad-Karnataka Region) (Issue of Eligibility Certificates) Rules, 2013.
- c) No Objection Certificate, in case of In-service candidates,
- d) Three Character Certificates i.e.,
  - i. one from the Head of the Institution last studied i.e., from the Institution where SSLC / 10th Standard is completed, with study details,  
and
  - ii. two certificates of recent origin from respectable persons in the society who are well acquainted with the candidate but not being relative.

**The following certificates as claimed by the candidates**

- e) Caste / Category Certificate with Income,
  - f) Rural Certificate as per Government Order No. DPAR 96 SRR 2005 dated 10.08.2005,
  - g) The candidate claiming Ex-servicemen quota as per Notification No. DPAR 57 SRR 75, dated 25<sup>TH</sup> June 1977, shall submit Document relating to Ex-servicemen quota such as certificate of Release or Discharge from Armed Forces,
  - h) Kannada Medium Student Certificate as per Notification No. DPAR 71 SRR 2001 dated 24.10.2002,
  - i) The candidate claiming Persons with Benchmark Disability as per the Rights of Person with Disability Rules 2017, shall submit Certificate issued by competent authority,
  - j) Persons displaced from Project Certificate as per Government Order No. DPAR 23 SRR 1999 dated 23.11.2000,
  - k) Transgender Certificate as per Section 6 of the Transgender Persons (Protection of Rights) Act, 2019.
2. For verification of identity and address, the candidates shall produce Aadhar / Voter – ID / Driving License etc.,

3. The candidates are required to bring Debit card / Credit card with online transactions enabled on the day of submission of documents, for the purpose of remitting fees to the concerned Board through online with regard to verification of SSLC marks card.
4. The candidates are directed to submit one set of self attested copies of the originals to this office.
5. The candidates are informed that on submission of documents to this office, the verification of caste/reservations/character and antecedents through concerned department will be processed by this office.
6. The schedule regarding Medical Examination will be intimated in due course.

By Order,

Sd/-  
(K.S. BHARATH KUMAR)  
REGISTRAR GENERAL